(iv) Fertilizer companies are required to print Maximum Retail Price (MRP) on the fertilizer bags clearly. Any sale above the printed MRP is punishable under the Act.;

Price negotiation method for patented drugs

- 815. DR. PRADEEP KUMAR BALMUCHU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether Government is considering to bring patented drugs under price negotiation method;
 - (b) if so, the details thereof;
- (c) whether it is a fact that the committee constituted to look into the functioning of price negotiation of patented drugs is not functioning properly; and
 - (d) if so, the steps taken by Government to correct the things?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) A Committee which was looking into the issue of Price Negotiation mechanisms for patented drugs have since submitted its report which is being examined in the Department.

(d) In view of reply (a) to (c) above, does not arise.

Two-tier drugs pricing

- 816. SHRI MOHD. ALI KHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
 - (a) whether pharma firms have urged Government to have two-tier drug pricing; and
- (b) if so, the details thereof including in Andhra Pradesh and the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No such proposal has been received from any pharmaceutical company.

(b) In view of reply to (a) above does not arise.

Funding for research in NIPER, Mohali

- 817. DR. JANARDHAN WAGHMARE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) the details of funding for each research, project-wise, that have been obtained by the National Institute of Pharmaceutical Education and Research (NIPER), Mohali, from various Government organizations *vis-à-vis* private organizations, year-wise, during the last three years;